

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3644  
ANSWERED ON:19.03.2013  
ESPIONAGE ACTIVITIES  
Sugumar Shri K.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there has been an increase in spying activities across the country involving foreign nationals including Pakistanis;
- (b) if so, the details of such cases reported and the number of persons arrested during each of the last three years and the current year, nationality and Statewise;
- (c) the reaction of the Government thereto; and
- (d) the measures taken/being taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIR.P.N. SINGH)

(a) & (b): During the year 2010 – 2012 and 2013 (till 12.03.2013), 31 Pak backed espionage modules [2010-12, 2011-11, 2012-07 and 2013 – 03 (till 12.03.2013)] have been neutralised in the country resulting in the deactivation/ arrest of 49 espionage agents including 10 Pakistanis. State-wise break up of 31 modules neutralised includes the States of Rajasthan-05, Himanchal Pradesh-01, Uttar Pradesh-02, Delhi-07, Punjab-09, Uttarakhand-02, Maharashtra-01, Tripura-01, Gujarat-01, Bihar-01 and Tamil Nadu-01. Break up of 49 agents arrested includes the States of Rajasthan-09, Himanchal Pradesh-03, Uttar Pradesh-02, Delhi-07, Punjab-15, Uttarakhand-03, Maharashtra-01, Tripura-02, Gujarat-04, Bihar-02 and Tamil Nadu-01. Out of the 49 agents arrested, Nine (09) Pak Resident Agents arrested in 2010 (Uttarakhand-01, Punjab-07 and Tripura-01) and one (01) was arrested in the year 2012 in Delhi.

(c) to (d): The Government has been pursuing a well coordinated and multi pronged approach to tackle with the espionage activities by Indian and Foreign Nationals including of Pakistanis which include strengthening vigilance on the borders to check infiltration and illegal cross border activities, gearing up the Intelligence machinery to interdict Pakistani agents, close interaction and coordination between different agencies of the Centre and the State Governments for neutralising plans of militants and ISI/ anti-national elements, modernisation and strengthening and upgradation of State Police and security forces.